

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT- I, MUMBAI**

**SPECIAL BENCH**

Item 25

**IA 130/2021 IN C.P. (IB)/01/(MB)/2016**

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **ICICI BANK V/s Innoventive Industries Ltd**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondent : None present

Sections 60(5), 42 & 7 of the IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 08.12.2022, for further consideration and hearing.

**Sd/-**

MANOJ KUMAR DUBEY  
Member (Technical)

Vedant Kedare

**Sd/-**

KISHORE VEMULAPALLI  
Member (Judicial)